



FOOD SAFETY AND STANDARDS
AUTHORITY OF INDIA

Inspiring Trust, Assuring Safe & Nutritious Food
Ministry of Health and Family Welfare, Government of India

Jaivik Bharat

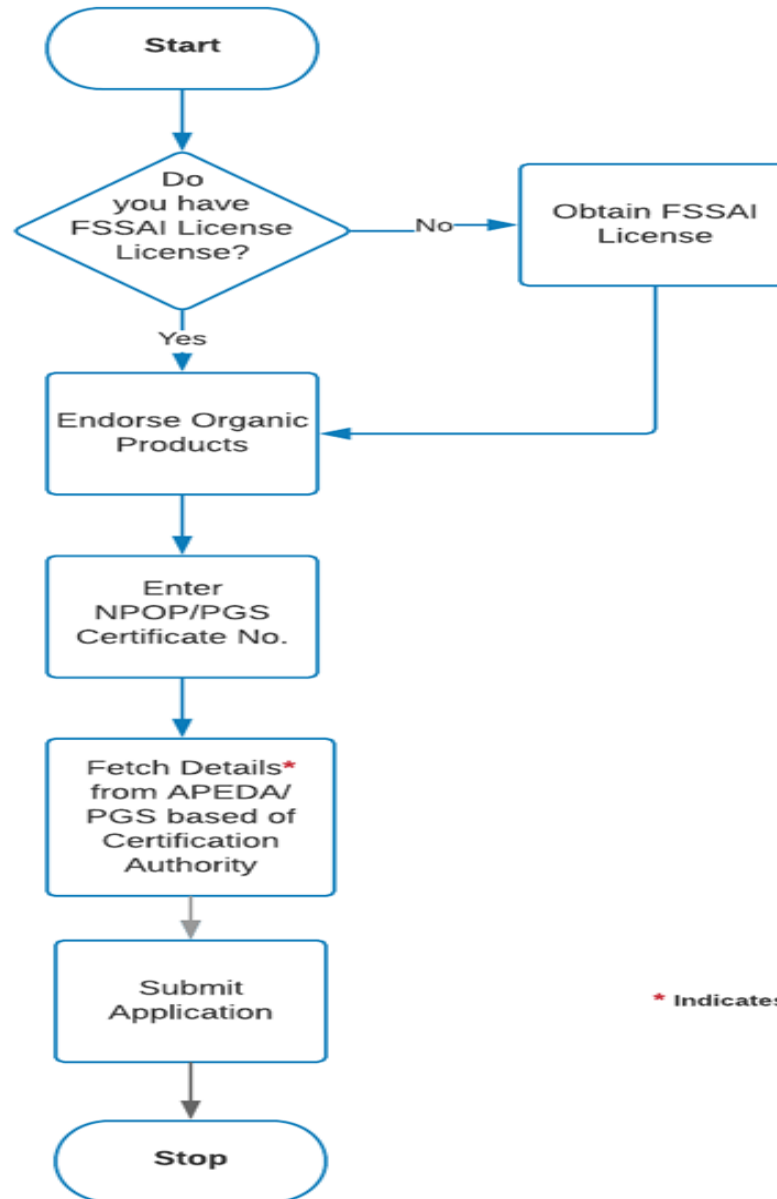
Indian Organic Integrity Database Portal

23rd May, 2018

Steps for Integration

- **Step 1** - Obtain FSSAI license
- **Step 2** - Endorse organic products
- **Step 3** - Enter NPOP or PGS Number
- **Step 4** - Fetch All the details of products from APEDA based on the NPOP/PGS number
- **Step 5** - Follow the same flow as completion of FSSAI license
- **Step 6** - Submit the details

Flow-chart and its work-flow about capturing Organic Product details in the FLRS



* Indicates Validity & Products

SOP for Discussion



- FSSAI will provide a menu to be given in FBO Login "**Endorsement in License/Registration Certificate**"
- On Click License/Registration Certificate list will be displayed.
- FBO will click on **PROCEED** button against License/Registration Number for which Organic Product Details to be added
- FBO will select the certificate Issuing Authority **APEDA or PGS**
- FBO will enter Certificate number
- As per selected Issuing Authority, API will be called which will fetch below mentioned details
 - Certificate Valid from
 - Certificate Valid up to
 - Product Details
- FBO will submit the details.
- Details will be displayed to DO/FSO/RA during application scrutinization.
- FBO has to update **Organic Certificate validity** in FLRS before its expiry.
- Organic Certificate detail and Product details to be given as Annexure with **JAIVIK BHARAT** Logo.

Step 1



Home License/Registration Renewal Modification Duplicate / Surrender / Transfer Food Concerns Logout

Logge Apply for License/Registration Clarification/Incident(s) Application for Editing Surrender Clarification/Incident(s)

My Profile Reset Password

Kindly Click on the below button to go to Dashboard

Endorsement in License/Registration Certificate Go To Dashboard

- For organic products user has to take the NPOP or PGS certificate
- FBO is not having FSSAI License, he/she has to obtain FSSAI License post taking the organic license.

Step - 2



- Endorsement in License/Registration Certificate
- On Click License/Registration Certificate list will be displayed
- FBO will click on PROCEED button against License/Registration Number for which Organic Product Details to be added

Sl.No.	License No.	Name	Company Name	Issued date	Expiry date	Action
1	10318004000004	Test FLRS	M/S BABA-MAA ICE CREAM INDUSTRIES	14/05/2018	13/05/2020	Proceed
2	10318005000003	Test FLRS	Assam test tReg	30/04/2018	29/04/2022	Proceed
3	10318012000015	Test FLRS	Hello	27/04/2018	26/04/2023	Proceed
4	10818004000007	Test FLRS	Kal	30/04/2018	29/04/2023	Proceed
5	11118013000001	Test FLRS	GT Test Jhar	30/04/2018	29/04/2020	Proceed
6	13018001000077	Test FLRS	fgjfhf	30/04/2018	29/04/2023	Proceed

Step -3

Sl.No.	License No.	Name	Company Name	Issued date	Expiry date	Action
1	10318004000004	Test FLRS	M/S BABA-MAA ICE CREAM INDUSTRIES	14/05/2018	13/05/2020	Proceed
2	10318005000003	Test FLRS	Assam test tReg	30/04/2018	29/04/2022	Proceed
3	10318012000015	Test FLRS	Hello	27/04/2018	26/04/2023	Proceed
4	10818004000007	Test FLRS	Kal	30/04/2018	29/04/2023	Proceed
5	11118013000001	Test FLRS	GT Test Jhar	30/04/2018	29/04/2020	Proceed
6	13018001000077	Test FLRS	fgjhfh	30/04/2018	29/04/2023	Proceed

On Click License/Registration Certificate list will be displayed

FBO will click on PROCEED button against License/Registration Number for which Organic Product Details to be added

APEDA PGS

NPOP/PGS Scope Certificate No.

FBO will select the certificate Issuing Authority APEDA or PGS and enter Scope Certificate number

Step -4

As per selected Issuing Authority, API will be called which will fetch below mentioned details

- Certificate Valid from
- Certificate Valid upto
- Product Details

NPOP/PGS Scope Certificate No.

Validity from : Valid upto :

Products :

Step -5

Procedure

- FBO will submit the details.
- Details will be displayed to DO/FSO/RA during application scrutinization.
- FBO has to update Organic Certificate validity in FLRS before its expiry.
- Organic Certificate detail and Product details to be given as Annexure with JAIVIK BHARAT Logo.



भारत सरकार
Government of India
भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण
Food Safety and Standards Authority of India



भारत सरकार अधिनियम संख्या 2006 के अन्तर्गत प्रमाणित
License under Food Safety and Standards Act, 2006

प्रमाणित संख्या / License Number :

Annexure

Kind of Business : Manufacturer

Items of food products with installed capacities authorized to Manufacture/ Re-pack/Re-label

Other food processing units

Sl.No.	Product Description	Quantity (MT/Day)
1	Health supplements - Calcium with vitamin D3 Syrup	1
2	Nutraceutical - Silymarin, Lecithin, L-Ornithine B-Complex Syrup	1
3	Nutraceutical- Lycopene, Multi Vitamin and Multimineral Syrup	1
4	Health Supplement - B-Complex with L-Lysine syrup	1
5	Health Supplement - Iron with Folic Acid Syrup	1
6	Health Supplement - Ferric ammonium citrate , Cyanocobalamin and folic acid Syrup	1
7	Health Supplement - Amino acid with B-Complex syrup	1
8	Nutraceutical - Lycopene, Vitamin A, Vitamin E, Vitamin C, Vitamin B-Complex with Multi mineral syrup	1
9	Health Supplement - Vitamin A, Vitamin D, Vitamin E, Vitamin B-Complex with Multimineral syrup	1

NPOP/PGS Scope Certificate No.:

NPOP/PGS Scope Certificate Valid from:

NPOP/PGS Scope Certificate Valid upto :

Payment

- Payment amount, methodology & timelines for organic products licenses – To be decided.
- Pop up to educate the user about payment for organic products - Pop-up or disclaimer and inform the user accordingly.

Payment options to implemented as per State, central licensing and are also subject to the payments already done at NPOP/PGS level for organic data

Modification / Renewal

- As per our last discussion, the renewal of license/ modification of license would be via endorsements.
- In case of registrations the same procedure to be followed.
- Alert sent from the system, if required for upcoming renewal.

Validity

- The validity of license via FLRS (5 yrs)
- PGS/NPOP validity of license (1 yr),
- Display of validity as **(Validity Annexure)** - Clearly mentioned on the certificate or as a disclaimer in order to educate the user to renew their organic licenses, accordingly.

Annexure – Limit & Timelines (To be decided)

Integration Pre-requisites

PRE-REQUISITES

Organic Product List
from APEDA to be
validated
(Food/Non-Food).

API from APEDA and
PGS for fetching
Validity and Product
details on the basis
of Certificate
Number.

Thank you